NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D KARTHIK RAM MOHANI Comselfor. for S. RAMASUBRAMANIAM R, R2, R4-7 & ASSOCIATES

R. Shonikasa nosayanon Vijaya psashanti. S.

SANDEEP KUMAP. (for) HARI SHANKAR MANI.

Coursel for politioner Coursel for R3

ORDER

Shri Vijaya Prashanth, representing counsel for petitioner present. Shri Karthik Ram Mohan, counsel for R1, R2, R4 to R7 and Shri Sandeep Kumar, representing counsel for R3 are present. Counsel for petitioner sought time to file rejoinder. Time extended at request. Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)